

**IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH KOLKATA**

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER  
AND SHRI Sanjay Awasthi, ACCOUNTANT MEMBER**

**CORRIGENDUM**

**In r/o ITA No.1178/Kol/2023**

**Assessment Year: 2012-13**

Champalall Rajkumar Textile Pvt. Ltd. 6, Garsatin Place, Ashoka Chamber, Dalhousie, Kolkata-700001. (PAN: AABCC0476A)	Vs.	Income Tax Officer, Ward-12(1), Kolkata.
<b>(Appellant)</b>		<b>(Respondent)</b>

Date of Pronouncement : 11.09.2024

**ORDER**

**PER Sanjay Awasthi, ACCOUNTANT MEMBER:**

Assessee has filed a letter dated 22.08.2024 stating that in the order of the Tribunal dated 17.01.2024, a typographical error has crept in, whereby in para 12 at page no. 21 of the order there is an inadvertent error of typing inasmuch as the figure is incorrectly typed as Rs.2,76,50,000/- instead of Rs.7,12,00,000/-.

2. After perusing the records, we rectify the typographical error and the correct amount should be read as Rs.7,12,00,000/- instead of Rs.2,76,50,000/-. We order accordingly.

Sd/-  
(Sonjoy Sarma)  
Judicial Member

Sd/-  
(Sanjay Awasthi)  
Accountant Member

***Dated: 11th September, 2024***

JD, Sr. P.S.

Copy to:

1. The Appellant:
2. The Respondent.
3. CIT(A), NFAC, Delhi
4. Pr.CIT-2, Kolkata
5. DR, ITAT, Kolkata Bench, Kolkata

//True Copy//

By Order

Assistant Registrar  
ITAT, Kolkata Benches, Kolkata

1. Date of dictation- 10/09/2024
2. Date on which the typed draft order is placed before the Dictating Member and Other member 11/09/2024
3. Date on which the approved order comes to the Sr. P.S./P.S. - /09/2024
4. Date on which the file goes to the Bench Clerk /09/2024
5. Date on which the file goes to the O.S. ....
6. Date of Dispatch of the Order.....